## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/19/2016

NAME OF THE PETITIONER(S)

: Shanmugavelayudham & 14 others

NAME OF THE RESPONDENT(S)

: Sivakumar Spinning Mills Pvt Ltd & 7

others

UNDER SECTION

: 397/398, 402 & 111

S.No. Name (in Capital)

Represented by

Signature

N.R.R. RRVW MAT ARAGA 2

B. Sarath Gabo

Bo. Kalimuthu polivali

Coursel Ri sesponden B. galon

## **ORDER**

Counsels for both the parties are present and prayed for time for exploring the possibilities of settlement between the parties. At request, time is enlarged. Put up on 05.01.2018 at 10.30 A.M.

> -scl-MEMBER (JUDICIAL)

ghk